

[Shri R. Jeevarathinam]

18.14½ hrs.

Control Act is very old atleast forty five years. That time when it came into force, our population was just about 40 crores. Now, it has crossed 90 crores. The provisions of the Act are no more suitable to the present conditions. We have scarcity of land for constructing dwelling units. There are several loopholes in the Act. Less privileged people like widowed women find many a problem due to the cover the lessees get unduly from the existing Rent Control Act. It needs to be modified pragmatically. So, I request the government to consult the Law Ministry and the Revenue and Finance Ministries of all the State Governments to bring about a common Act which could be uniformly implemented all over the country as a well co-ordinated and integrated social measure. With this, I conclude my speech extending my support to the policy.

**BUSINESS ADVISORY
COMMITTEE**

Forty-fourth Report

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE AND
MINISTER OF STATE IN THE MINISTRY
OF PARLIMENTARY AFFAIRS (SHRI
MALLIKARJUN): Sir, I beg to present the
Forty-Fouth report of the Business
Advisory Committee.

18.15 hrs.

*The Lok Sabha then adjourned till
Eleven of the Clock on Thursday,
August 18, 1994/ Sravana 27, 1916
(Saka)*
